NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH: NEW DELHI Company Appeal (AT) (Ins) No. 327 of 2021

In the matter of:

Navneet Jain	Appellant
Vs.	
Manoj Sehgal, Resolution Professional Of SarbatCotfabPvt. Ltd. & Ors.	Respondents
Present	

 For Appellant: Mr. Harsh Garg and Mr. Pulkit Goyal, Advocates.
For Respondents: Ms. Varsha Banerjee and Mr. Mukund Rawat, Advocates for R-1. Mr. Suresh Dutt Dobhal and Mr. Nirmal Goenka, Advocates for R-4.

<u>ORDER</u>

27.04.2021: List this Appeal after the pronouncement of the Judgment in Company Appeal (AT) (Ins) No. 573 of 2020 which have been reserved after hearing for parties.

[Justice Anant Bijay Singh] Member (Judicial)

> [Kanthi Narahari] Member (Technical)

sr/bm